

Proposals under NREGS in Chhattisgarh

‡145. SHRI SHREEGOPAL VYAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether proposals have been received under National Rural Employment Guarantee Scheme (NREGS) for Raipur, Rajnandgaon and Koriya districts of Chhattisgarh; and

(b) if so, the status of their approval?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Proposals for release of next installment of funds under NREGA have been received in the Ministry of Rural Development on 16.2.2010 from Raipur and Koriya districts of Chhattisgarh. However, as on 18.2.2010, the Ministry has released Rs. 8357.10 lakh to Raipur district, Rs. 11506.21 lakh to Rajnandgaon district and Rs. 2674.64 lakh to Koriya district during the current year (2009-10).

PMGSY in Uttar Pradesh

‡146. SHRI BRIJLAL KHABRI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Pradhan Mantri Gram Sadak Yojana (PMGSY) is operational in the Mahoba, Banda, Chitrakut, Jallon, Lalitpur and Jhansi districts of Uttar Pradesh;

(b) if so, the details of roads constructed in the above districts and the financial year in which they were constructed;

(c) the target set for the above districts for construction of roads in the coming year under the PMGSY; and

(d) whether the works are following the time schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

(b) The details of roads constructed in each of the concerned district (Mahoba, Banda, Chitrakut, Jallon, Lalitpur and Jhansi) in different financial years are annexed at Annexure. [See Appendix 219 Annexure No. 2]

(c) The district-wise and year-wise targets are not set under Pradhan Mantri Gram Sadak Yojana (PMGSY). The primary objective for the PMGSY is to provide to connect habitations with a population of 500 persons and above in plain areas and 250 persons and above in hill States, the tribal and the desert areas. All districts having eligible unconnected habitations are to prepare Block and District level Comprehensive New Connectivity Priority List (CNCPL) of all proposed road links under PMGSY grouping them in the following order of priority.

‡Original notice of the question was received in Hindi.

Priority	Population size of habitations being connected
I	1000+
II	500-999
III	250-499 (in respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu and Kashmir, Uttarakhand) and the Desert Areas (as identified in the Desert Development Programme) as well as Tribal (Schedule-V) areas.

Similarly, Comprehensive Upgradation Priority List (CUPL) is prepared for upgradation of roads in the districts. The State Governments prepare Detailed Project Reports (DPRs) for construction of roads as per CNCPL and CUPL, which are approved by the Ministry of Rural Development. The roads are constructed by the State Governments.

(d) There has been a delay in the execution/completion of some of the packages/road works in the given districts. Out of the 182 number of road works (Banda – 52, Chitrakut – 62, Jalaun – 18, Lalitpur – 17, Jhansi – 18, Mahoba – 15) which have been taken up in the financial year 2009-2010, 24 road works are running as per the time schedule and the remaining are delayed to due to various reasons.

NREGS works in Orissa

147. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that State Government of Orissa is deducting 26 per cent as royalty from the NREGS earth and machine works, even of the road and village Task belonged to the same village and is utilising the same fund for other State Government sponsored schemes; and

(b) whether it is also a fact that the State Government of Orissa internally merging the NREGA work on MP-MLA local fund works as State Government sponsored work to dilute the NREGA's importance on the work is being carried by big contractors utilizing heavy job machines?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. As per report received from the State Government of Orissa, the State Government is not deducting 26% royalty from Mahatma Gandhi NREGA earth works. The State Government is collecting royalty in all schemes implemented in Orissa as per the Orissa Minor Mineral Concession Rules. Rate of royalty collected under these rules is as under:—

Item	Unit	Rate
1	2	3
Earth	Per cubic meter	Rs. 14.00